## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

LICATION NUMBER

PETITION NUMBER

: CP/713/IB/2017

NAME OF THE PETITIONER

: SIMPLEX INFRASTRUCTURE LTD

NAME OF THE RESPONDENT

: EAST COAST CONSTRUCTION & INDUSTRIES LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

THRITAMBAK TANKAN

KIM KIM

1. M. JAYAPRORAM

Mevilloner

Conner for Respond

Respondent M. Edgu

## <u>ORDER</u>

Counsels for both the parties are present. Counsel for the Corporate Debtor is directed to file counter. Matter is posted for arguments. Put up on **07.02.2018 at 10.30 A.M.** 

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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